

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 99 OF 2017**

**Dated: 11<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Chettinad Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Power Grid Corporation of India Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee  
Mr. Deep Rao  
Mr. Arjun Agarwal for R-1

**ORDER**

At the request of the learned counsel for Appellant, the matter is  
adjourned to **14-2-2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

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